

Shri P. C. Borooah: May I know whether, in addition to the Rumanians, there are other nationals working in the Gauhati Refinery?

Shri K. D. Malaviya: Not to my knowledge, so far as the running of the refinery is concerned. The Rumanians are there to help us.

3 Bank of Goa

***835. Dr. Colaco:** Will the Minister of Finance be pleased to state:

(a) whether an application has been received by the Reserve Bank for the setting up of the "Bank of Goa"; and

(b) if so, the decision taken in the matter?

The Deputy Minister in the Ministry of Finance (Shri B. R. Bhagat):

(a) Yes.

(b) As the Indian banking laws have not yet been extended to Goa, Daman and Diu, the Reserve Bank is not now competent to issue a licence to any new bank in the area. This position has been explained to the sponsors of the proposed new bank.

Dr. Colaco: May I know whether Government will consider applying the Banking Companies Act to these territories at any early date?

Shri B. R. Bhagat: In a general way it is proposed to extend these and other Central Acts to the area through a Regulation under Article 240 of the Constitution.

Shri Hari Vishnu Kamath Sir, if my hon. friend Shri Yajnik agrees, my question may be taken up, in the public interest, that is, No. 836.

Shri Yajnik: I have no objection.

3 Auto-Rickshaws

***836. Shri Yajnik:** Will the Minister of Steel and Heavy Industries be pleased to state:

(a) whether Government have imposed restriction on the re-sale of auto-rickshaws within one year or

more as has been imposed on the re-sale of scooters;

(b) whether Government are aware of the black-market that is rampant in the sale and purchase of Auto-rickshaws; and

(c) if so, whether Government are taking any measures to check this black-market in the sale of Auto-rickshaws?

The Deputy Minister in the Ministry of Steel and Heavy Industries (Shri P. C. Sethi): (a) No, Sir.

(b) No specific case of black-marketing in the sale of Auto-rickshaws has come to the notice of Government.

(c) Does not arise.

Shri Yajnik: May I know the reason why a restriction on the sale of auto-rickshaws within one year has not been imposed as has been imposed on the sale of scooters?

The Minister of Steel and Heavy Industries (Shri C. Subramaniam): Generally, commercial vehicles are not included in this restriction. But there is a representation now that commercial vehicles should also be brought under the control order. The matter is under consideration.

Shri Yajnik: I want to know if the Government is aware that in Ahmedabad and other places auto-rickshaws are sold within a very short time at almost 50 or even 100 per cent. more and there are continuous transfers with the result that auto-rickshaw dealers and the workers are put to very severe hardship because they have to pay more for hire?

Shri C. Subramaniam: I think the Member for the information: I shall keep this in mind—in coming to a conclusion.

Shri S. M. Banerjee: May I know whether it is a fact that many a co-operative society in New Delhi is not being provided adequate auto-rickshaws for selling to their share-

holders and whether any quota has been fixed for them?

Shri C. Subramaniam: I said there was no control over the sale of these three wheelers. We are considering imposing that control. Therefore, no question of quota arises at all.

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India-China Friendship Association

*837. **Shri Hari Vishnu Kamath:** Will the Minister of Home Affairs be pleased to state:

(a) whether the India-China Friendship Association still exist and functions in New Delhi, Delhi or any other part of our country;

(b) whether it receives Governmental aid or patronage in any shape or form; and

(c) if so, the reasons therefor?

The Minister of State in the Ministry of Home Affairs (Shri Datar):

(a) The Association has been in existence for some years, but its activities have of late been somewhat dormant.

(b) and (c). Financial assistance from Government to this Association has been discontinued since 1960.

Shri Hari Vishnu Kamath: Is it a fact that some years after its inception this India-China friendship association used to get regularly a Government grant and if so for how many years did it get that grant and what was the amount of grant every year?

The Minister of Home Affairs (Shri Lal Bahadur Shastri): During 1955-56 and 1956-57, sums of Rs. 5,000 were sanctioned by Government. During the year 1958-59 and 1959-60 sums of Rs. 4,000 were sanctioned.

Shri Hari Vishnu Kamath: Are or were any Ministers of the Union or any important Members of the party in power associated with the India-China friendship association at a time when our gallant soldiers were facing Chinese bullets on the Himalayan frontier?

Shri Lal Bahadur Shastri: As far as the names of the office-bearers are concerned, there are one or two Congress Members, if he is referring to them.

Shri Hari Vishnu Kamath: Let us know their names.

Shri Lal Bahadur Shastri: Shrimati Uma Nehri, Chaudhuri Brahm Prakash. There are others like Dr. Tarachand, Shri B. Nandi, etc.

Shri Hari Vishnu Kamath: No Ministers?

Shri Lal Bahadur Shastri: As office bearers? There are no Ministers.

Shri Hari Vishnu Kamath: Members?

Shri Lal Bahadur Shastri: I have not got the list.

Mr. Speaker: Order, order. For some questions he asks permission. For some others he does not.

An Hon. Member: That is his habit!

Shri Hem Barua: In view of the fact that this association has, as its main platform, the slogan of Hindi-Chini Bhai-Bhai, and since that slogan does not exist now because the Chinese bhai is trying to gobble up the Hindi bhai, may I know on what platform this association is functioning now?

Mr. Speaker: It is not now functioning at all.

Shri Hem Barua: It is functioning. The Home Minister said that it is functioning in a dormant way. That is the word that has been used. It is not a live volcano, but comes up at times.

Shri Lal Bahadur Shastri: I merely said that its activities have of late been dormant. I did not say that it is functioning in a dormant way.

Shri Hari Vishnu Kamath: Is it dormant or moribund?

Shri Tridib Kumar Chaudhuri: In view of the fact that the declared objective of the Government is to have a settlement of the border dispute with